

CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF KIDDERPORE HOLDINGS LIMITED

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This corrigendum to Public Announcement is in continuation of and shall be read in conjunction with the original Public Announcement dated May 17, 2010 to the shareholders of KIDDERPORE HOLDINGS LIMITED by and on behalf of ADINATH BUILDERS PRIVATE LIMITED ('the Acquirer'), in compliance with Regulation 10 & 12 of the Securities and Exchange of Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendment thereto (the 'SEBI (SAST) Regulations').

1. REVISED SCHEDULE OF ACTIVITIES

Activity	Original Schedule	Revised Schedule
Public Announcement (PA)	Monday, May 17, 2010	Monday, May 17, 2010
Last date for a competitive bid	Monday, June 07, 2010	Monday, June 07, 2010
Specified date (only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent)	Friday, May 28, 2010	Friday, May 28, 2010
Letter of Offer to be posted to the shareholders	Friday, June 25, 2010	Thursday, September 09, 2010
Date of Opening of the Offer	Thursday, July 01, 2010	Wednesday, September 15, 2010
Last date for revising the Offer Price / number of shares	Thursday, July 08, 2010	Wednesday, September 22, 2010
Last date for withdrawal of Form of Acceptance	Wednesday, July 14, 2010	Tuesday, September 28, 2010
Date of Closing of the offer	Tuesday, July 20, 2010	Monday, October 4, 2010
Date of communicating rejection/acceptance and payment of consideration for the applications accepted	Wednesday, August 04, 2010	Tuesday, October 19, 2010

Please read revised dates as mentioned above at corresponding places in the original PA which appeared in this newspaper on May 17, 2010.

2. The e-mail id of the Acquirer which was mentioned as rishikesh.vyas@lodhagroup.com to be read as jinal.shah@lodhagroup.com at corresponding places in the original PA which appeared in this newspaper on May 17, 2010.

3. All other terms and conditions of the Offer as set forth in the above referred Public Announcement remain unchanged.

The Acquirer accepts full responsibility for the information contained in this corrigendum to the Public Announcement. The Acquirer is responsible for the fulfillment of each of its obligation in terms of the SEBI (SAST) Regulations. This Corrigendum to Public Announcement will also be available on SEBI's website at www.sebi.gov.in

Issued by: Manager to the Offer



ARIHANT capital markets Ltd.

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Contact Person: Mr. Amol Kshirsagar

On behalf of the Acquirer:

Adinath Builders Private Limited

216, Shah & Nahar Industrial Estate, Dr. E. Moses Road, Worli,
Mumbai - 400 018. **Tel.:** 022- 2302 4400 • **Fax:** 022- 2207 9401

Email id: jinal.shah@lodhagroup.com

Place: Mumbai

Date : September 9, 2010